

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA
REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 68

ANSWERED ON 20.07.2023

WATER STORAGE INFRASTRUCTURE

68. SHRI PATEL HASMUKHBHAI SOMABHAI SHRI RATANSINH MAGANSINH RATHOD
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Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the Government has taken any major steps for providing assistance for creation of water harvesting infrastructure at urban and rural level in the States of Gujarat, Maharashtra, Madhya Pradesh and Uttar Pradesh and if so, the details thereof;
- (b) whether the Government has any proposal to develop infrastructure for storing large volume of rain water in rain abundance areas of the said States;
- (c) whether such steps would help in raising ground water level and if so, the details thereof; and
- (d) whether the Government has any proposal to make a model rain harvesting Act for better implementation of Rain Water Harvesting practice in the country at State and grassroots level and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) Water is a State subject and the Central Government supplements the efforts of the States on water conservation and recharge, including rainwater conservation and its harvesting, through technical and financial support. However, Government of India promotes various schemes for rainwater conservation and its harvesting with the convergence of Central and States' schemes including people's active participation.

The details of some of the major steps / initiatives taken by the Government are as follows:

- I. 'Jal Shakti Abhiyan' (JSA) Campaign was launched in 2019 in 1,592 blocks of 256 water-stressed districts of the country which has become an annual feature as Jal Shakti Abhiyan: Catch The Rain (JSA:CTR) Campaign since 2021 with the convergence of Central and States' schemes. Fourth in the series, JSA: CTR 2023 has been launched on 04.03.2023 with the theme "Source Sustainability for Drinking Water". The campaign covers all rural and urban areas of all districts (all blocks and municipalities) across the country with special focus on 150 Water Stressed Districts identified by Jal Jeevan Mission. The details of water conservation and water harvesting works completed in the State

of Gujarat, Madhya Pradesh, Maharashtra and Uttar Pradesh under the JSA: CTR campaign (as per the information available on JSA : CTR portal – jsactr.mowr.gov.in) is annexed as **Annexure I**.

- II. Department of Rural Development is implementing Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) which has provision for works relating to water conservation and water harvesting structures. The details of water conservation and water harvesting works completed and expenditure thereunder in the States of Gujarat, Madhya Pradesh, Maharashtra and Uttar Pradesh is at **Annexure II**.
- III. The National Water Policy (2012) *inter-alia*, advocates conservation, promotion and protection of water and highlights the need for augmenting the availability of water through rainwater harvesting, direct use of rainfall and other management measures.
- IV. (iv) Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) was launched during the year 2015-16, with an aim to enhance physical access of water on farm and expand cultivable area under assured irrigation, improve on-farm water use efficiency, introduce sustainable water conservation practices, etc. The funds sanctioned/spent under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) - Accelerated Irrigation Benefits Programme (AIBP) during 2016-17 to 2022-23 for the States of Gujarat, Madhya Pradesh, Maharashtra and Uttar Pradesh are given at **Annexure-III**.
- V. The Department of Land Resources (DoLR) is mandated to implement Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY) which primarily focuses on development of rainfed / degraded lands. Creation/rejuvenation of '**Water harvesting Structure**' is one of the activities under its Natural Resource Management component of scheme. Central funds released under WDC-PMKSY are given at **Annexure IV**.

(b) The implementation of the steps / initiatives referred to in reply to part (a) of the question leads to development of infrastructure for storing rainwater across the country including in the rain abundance areas. However, it is the constant endeavor of the Government to develop infrastructure for storing rain water across the country which is one of the priority areas keeping in view the need of water security of the country.

(c) The aforesaid steps are taken by the Government with a view to raise the ground water level. However, various other factors like annual rainfall, volume of water conserved, cropping pattern, geographical conditions, agro-climatic-hydro characteristics of the area, soil moisture conservation, local topography etc. coupled with rain water harvesting contributes to increasing the ground water levels.

(d) At present, no proposal to make model rain water harvesting act is under consideration of the Ministry of Jal Shakti. However, Ministry of Jal Shakti has circulated a Model Bill to all the States/UTs to enable them to enact suitable ground water legislation for regulation of its development, which includes provision of rain water harvesting. So far, 21 States/UTs have adopted and implemented the ground water legislation on the lines of Model Bill. Besides, Model Building Bye Laws (MBBL) 2016 circulated by the Ministry of Housing & Urban Affairs include provisions for Rainwater Harvesting which has been shared with all the States / UTs

ANNEXURE I

ANNEXURE REFERRED TO IN PART (a) OF UNSTARRED QUESTION NO. 68 IN LOK SABHA ANSWERED ON 20.07.2023 REGARDING "WATER STORAGE INFRASTRUCTURE".

		Jal Shakti Abhiyan: Catch the Rain (JSA: CTR) 2021			
		From 22.03.2021 to 28.03.2022			
S. No.	Intervention	Gujarat	Maharashtra	Uttar Pradesh	Madhya Pradesh
1	Water Conservation & Rainwater Harvesting	12435	4187	40317	106484
2	Renovation of Traditional Water Bodies	6735	1197	17781	3812
3	Reuse & Recharge Structures	1081	7788	16996	19225
4	Watershed Development	16338	6543	174341	97822
	Total Water Related Works	36,589	19,715	2,49,435	2,27,343

Source: jsactr.mowr.gov.in

		Jal Shakti Abhiyan: Catch the Rain (JSA: CTR) 2022			
		From 29.03.2022 to 03.03.2023			
S. No.	Intervention	Gujarat	Maharashtra	Uttar Pradesh	Madhya Pradesh
1	Water Conservation & Rainwater Harvesting	16233	15427	65088	229649
2	Renovation of Traditional Water Bodies	7503	4624	26217	6942
3	Reuse & Recharge Structures	21205	27905	27361	25909
4	Watershed Development	21827	8291	300233	65403
	Total Water Related Works	66,768	56247	4,18,899	3,27,903

Source: jsactr.mowr.gov.in

		Jal Shakti Abhiyan: Catch the Rain (JSA: CTR) 2023			
		From 04.03.2023 to 18.07.2023			
S. No.	Intervention	Gujarat	Maharashtra	Uttar Pradesh	Madhya Pradesh
1	Water Conservation & Rainwater Harvesting	2057	7331	30522	18749
2	Renovation of Traditional Water Bodies	2027	2225	10443	4071
3	Reuse & Recharge Structures	3963	14731	21945	8402
4	Watershed Development	9949	2298	100543	21421
	Total Water Related Works	17,996	26,585	1,63,453	52643

Source: jsactr.mowr.gov.in

ANNEXURE II

ANNEXURE REFERRED TO IN PART (a) OF UNSTARRED QUESTION NO. 68 IN LOK SABHA ANSWERED ON 20.07.2023 REGARDING "WATER STORAGE INFRASTRUCTURE".

Details of water conservation & water harvesting works completed and its expenditure under Mahatma Gandhi NREGS during last three financial years and current year financial year 2023-24			
(as on 13th July 2023).			
SI. No	State/UT	2020-21	
		Completed	
		No. of works	Expenditure (Rs. in Lakh)
1	Gujarat	9930	26957.93
2	Madhya Pradesh	66764	313293.87
3	Maharashtra	5779	21268.64
4	Uttar Pradesh	38686	108468.89
SI. No.	State	2021-22	
		Completed	
		No. of works	Expenditure (Rs. lakh)
1	Gujarat	7943	32624.03
2	Madhya Pradesh	84264	257430.45
3	Maharashtra	7237	19924.76
4	Uttar Pradesh	29697	43994.49
SI. No.	State	2022-23	
		Completed	
		No. of works	Expenditure (Rs. lakh)
1	Gujarat	8967	19709.05
2	Madhya Pradesh	74898	142778.27
3	Maharashtra	6597	15668.52
4	Uttar Pradesh	53081	46200.74
SI. No.	State	2023-24	
		Completed	
		No. of works	Expenditure (Rs. lakh)
1	Gujarat	1494	1254.88
2	Madhya Pradesh	22283	12798.77
3	Maharashtra	1237	2199.73
4	Uttar Pradesh	9891	1593.64

Source: Department of Rural Development

ANNEXURE-III

ANNEXURE REFERRED TO IN PART (a) OF UNSTARRED QUESTION NO. 68 IN LOK SABHA ANSWERED ON 20.07.2023 REGARDING "WATER STORAGE INFRASTRUCTURE".

State wise funds sanctioned/spent status under Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) - Accelerated Irrigation Benefits Programme (AIBP)										
Total CA released (in Rs. Cr.)										
S. No.	State/UT	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2016-17 to 2022-23	2023-24 (March 23)
1	Gujarat	961.88	1410.49	1047.29	485.35	177.96	357.28	61.15	4501.40	0.00
2	Madhya Pradesh	300.13	181.27	81.01	26.45	19.96	59.47	87.86	756.15	0.00
3	Maharashtra	379.86	363.02	527.54	291.68	301.85	279.07	122.74	2265.76	0.00
4	Uttar Pradesh	135.63	65.60	397.16	407.68	391.84	0.00	23.91	1421.82	0.00

ANNEXURE-IV

ANNEXURE REFERRED TO IN PART (a) OF UNSTARRED QUESTION NO. 68 IN LOK SABHA ANSWERED ON 20.07.2023 REGARDING "WATER STORAGE INFRASTRUCTURE".

**Details of funds released under Watershed Development Component –
Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY)**

S. No.	State	Central Funds released (Rs. In crores)	
		WDC-PMKSY1.0 (from 2009-10 to 2020-21)	WDC-PMKSY2.0 during 2021-22 and 2022-23 as on 28.02.2023
1	Gujarat	1366.57	25.7927
2	Madhya Pradesh	1716.048	247.6502
3	Maharashtra	2516.947	158.6336
4	Uttar Pradesh	808.49	21.7767

Source : Department of Land Resources
